

Letters of M.Ps on Service Matters

1495. SHRI JEEWAN SHARMA: Will the PRIME MINISTER be pleased to state:

(a) the number of letters received in Defence Ministry on individual service matters from the M.Ps during each of the last twelve months;

July 92	Aug 92	Sept 92	Oct 92	Nov 92	Dec 92	Jan 93	Feb 93	Mar 93	Apr 93	May 93	June 93
227	184	187	184	186	196	138	112	136	24	23	30

(b) All the letters were promptly attended to and replies sent except in those cases where information is awaited from lower formations.

(c) The general instructions on dealing with letters from Members of Parliament contained in the Manual of Office Procedure provide for prompt disposal of such letters at appropriate level, so far as letters from MPs on individual service matters are concerned, instructions provide that all such references from MPs where some genuine case of distress or hardship because of the delay on the part of Govt. machinery is brought out, appropriate action should be taken to remove such delay and to settle the case with utmost expedition.

[Translation]

**Investment in Public Sector
Undertakings in Gujarat**

1496. SHRI N.J. RATHVA: Will the PRIME MINISTER be pleased to state:

(a) the names of the Central Public Undertakings in Gujarat, particularly in Vadodara, Barauch and Panch Mahal districts in which the investment level has

(b) the action taken thereon; and

(c) the details of the instructions to deal with the letters of the M.Ps in such cases?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) The number of letters received from MPs on individual service matters during the period July '92 is as under:-

decreased during the last three years:

(b) whether the capacity and profits of these undertakings have increased as a result of this;

(c) if so, the details thereof; and

(d) the steps taken or proposed to be taken by the Government to increase the capacity and profit of these undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c). As on 31.3.1992, there were two Central PSEs having their registered Office in the State of Gujarat, namely, Indian Petro-chemicals Corpn. Ltd. and NTC (Gujarat) Ltd., with their locations in Vadodara and Ahmedabad districts, respectively. Investment in terms of equity and loans in these PSEs has not declined during last three years.

(d) IPCL is a profit making PSE whereas NTC (Gujarat) Ltd. is a loss making sick PSE which has been registered with BIFR for formulation of revival/rehabilitation plan.